NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 133(ND)12 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016

NAME OF THE COMPANY: M/s. Regional Airport Holding International Ltd. V/s. M/s. Regional Airport Holdings International Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NC	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
١.	RITIN RAI	ADVOCATE	Petitionee	Dai
2.	AABHANS KSHETAN	PAL ADJOCATE	-du -	7
3.	Ms. SAMRIDHI	GOGIA ADVOCAT	E RESPONDENT	Jamendli

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given 3 weeks' time as last chance to advance the arguments in the matter.

List on 18.10.2016.

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)

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